

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 877/98

(2)

New Delhi, this the 8th day of May, 1998

Hon'ble Shri S.R.Adige, Vice-Chairman (A)
Hon'ble Shri T. N. Bhat, Member (J)

In the matter of:

Jai Prakash s/o Pt. Ram Kishan Gaur,
r/o H.No. 609, Ward No. III,
Nehruuli, New Delhi.Applicant

(By Advocate: Shri Shankar Divate)

Versus

1. Govt. of Delhi (N.C.T.) through
its Chief Secretary,
5-Sham Nath Marg, Delhi.
2. The Joint Director,
Directorate of Training & Technical Education,
'C' Block, Vikash Bhawan, New Delhi.
3. The Principal,
Industrial Training Institute,
Malviya Nagar, New Delhi.Respondents

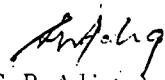
(By Advocate: None)

O R D E R (ORAL)

delivered by Hon'ble Shri S.R.Adige, Vice-Chairman (J) -

Shri Shankar Divate, counsel for the applicant, prays for permission to withdraw the O.A., as respondents have granted the applicant's prayer vide their order bearing No. F.2(6)/ITIM(A)/98/175 dated 29.4.1998, a copy of which has been taken on record. Prayer is allowed. O.A. is accordingly dismissed as withdrawn.


(T.N. Bhat)
Member (J)


(S.R. Adige)
Vice-Chairman (A)

na